thev come to any conclusion as to what they ;ire going to do at the next Common wealth Prime Ministers' Conferen :e? As Shri Niren Ghosh said, many Alfrican national movements an asking for arms from India because hey have come to the conclusion thai non-violent struggle is not going o help them. Are the Government >f India prepared to supply them a ms?

श्री राजनारायण : कभी ग्रापने कोई मवमेंट किया है ? ऐसा हल्ला करके बेवकूफी की वात करते हो ।

SARDAR S1 VARAN SINGH: With regard to the first question, my expectation is that the non-aligned conference as a whole will also take up thi: matter and it is hoped that a esolution strongly disapproving or condemning the proposed action will be passed. There, we will fully associate ourselves with that move.

The second < luestion does not arise out of the present Calling Attention motion.

PAPERS LAID ON THE TABLE

ANNUAL REPOR AND ACCOUNTS (1968-69) OF THE IR." DIAN STATISTICAL INSTITUTE, CALCUTTA AND OTHER PAPERS

THE MINISTER OF STATE (SHRIMATI NANDINI SATPATHY): Sir, I beg to kiy on the Table a copy of the Thirty seventh Annual Report and Accunts of the Indian Statistical Inst tute. Calcutta, for the year 1968-69. t<gether with the Auditors' Report thereon. TPlaced in Library, see No. LT-3691/70.]

NOTIFICATIONS UNDER THE NAVY ACT, 1957

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MA-HIDA): Sir. I 1: eg to lay on the Table, under section 185 of the Navy Act, 1957, a copy > ach of the following L'B(N)iOSRS—

Notifications (in English and Hindi) of the Ministry of Defence:—

- (i) Notification S.R.O. No. 40, dated the 6th January, 1967. together with a statement giving reasons for the delay in laying -the Notification on the Table.
- (ii) Notification S.R.O. No. 22, dated the 1st January, 1968, together with a statement giving reasons for the delay in laying the Notification on the Table.
- (iii) Notification S.R.O. No. 217. dated the 24th June, 1968, together with a statement givng reasons for the delay in laying the Notification on the Table.
- (iv) Notification S.R.O. No. 159. dated the 9th February. 1969, together with a statement giving reasons for the delay in laying the Notification on the Table.
- (v) Notification S.R.O. No. 161, dated the 1st May. 1969, together with a statement giving reasons for the delay 'in laying the Notification on the Table.

[Placed in Library, see No. LT-3784/70 for (i) to (v).]

- (vi> Notification S.R.O. No. 199, dated the 10th December. 1969, publishing the Naval Ceremonial. Conditions of Service and Miscellaneous (Second Amendment) Regulation, 1970.
- (vii) Notification S.RO. No. 229, dated the 3rd March, 1970, publishing the Naval Ceremonial. Conditions of Service and Miscellaneous (Fourth Amendment) Regulations, 1970.
- (viii) Notification S.R.O. No. 209. dated the 18th March. 1970. publishing the Naval Ceremonial. Conditions of Service and Miscellaneous (5th Amendment) Regulations, 1970.
- (ix) Notification S.R.O. No. 201/ 70. dated the 2nd May, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1970.

(x) Notification S.R.O. No. 329. dated the 2nd June, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (6th Amendmeent) Regulations, 1970.

(xi) Notification S.R.O. No. 330, dated the 16th June, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Seventh Amendment) Regulations, 1970.

(xiii) Notification S.R.O. No. 285, dated the 16th June, 1970, publishing the Navy Leave Regulations, 1970.

TPlaced im Library, see No. LT-3692/70 for (vi) to (xii)].

Sir, I also beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy each of the following Notifications (in English and Hindi) of the Ministry of Defence:-

- (i) Notification S.R.O. No. 309/69, dated the 17th October, 1969, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1969, together v/ith statement showing the reasons for the delay in laying the Notification on the Table.
- (ii) Notification S.R.O. No. 1 E, dated the 21st February, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1970.
- Notification S.R.O No dated the 28th February. 1970, pub lishing the Navy (Disc'ipline Miscellaneous Provisions) and 1st Amendment Regulations, 1970.

TPlaced in Library, see No LT-3339/70 for (i) to (iii).]

ANNUAL REPORT OF THE PERMANENT INDUS COMMISSION FOR THE YEAR ENDING ON THE 31ST MARCH, 1970

सिंचाई तथा विद्युत मंत्रालय में उपमन्त्र (ब्रोफेंसर सिद्धेश्वर प्रसाद): श्रीमन,

मार्च, 1970 को समाप्त हुये वर्ष के लिए स्थायी सिंधु स्रायोग के वार्षिक प्रतिवेदन की एक प्रति मैं सभा पटल पर रखता है। Placed in Library, see No>. Ll-3693/70.]

THE GOVERNMENT OF INDIA EXPORT POLICE RESOLUTION, 1970

वैदेशिक व्यापार मंत्रालय में उपमन्त्री (बौधरो राम सेवक): श्रीमन, में भारत सरकार का निर्यात संबंधी नीति संकल्प, (ग्रंग्रेजी 1970 की पर हिन्दी में) सभा पटल Placed in Library, see No. LT-3744/701.

CERTIFIED ANNUAL ACCOUNTS (1967-68) OF THE TEXTILE COMMITTEE AND RELATED **PAPER**

चौधरी राम सेवक: श्रीमन, मैं वस्त्र समिति ग्रिधिनियम, 1963 की घारा 13 की उपवारा (4) के ग्रवीन 1967-68 के वर्ष के लिए वस्त्र समिति के प्रमाणित वाषिक लेखे की एक प्रति (ग्रंग्रेजी तथा हिन्दी में), उस पर लेखा परीक्षा प्रतिवेदन सहित सभा पटल पर रखता Placed in Library, see No. LT-3697/701.

THE EXPORT OF DRTED FISH (INSPECTION) **RULES**, 1970

चौधरी राम सेवक : श्रीमन, मैं निर्यात (किस्म नियंत्रण तथा निरीक्षण) ग्रधिनियम, 1963 की धारा 17 की उपधारा (3) के अधीन सुखी मछलियों का निर्घात (निरीक्षण) नियमावलि 1970 को प्रकाणित) करने वाली वैदेशिक व्यापार मंत्रालय की श्रधिसूचना एस० थ्रो० नं० 2138 दिनांक 5 जुन, 1970 की एक प्रति (स्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हं। Placed in Library, see No. LT-3696/70.].